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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

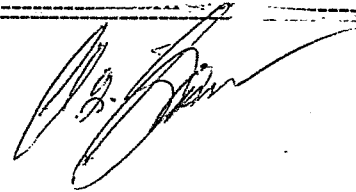
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13.09.2019.

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/972/2019
PETITION NUMBER : IBA/257/IB/2019
NAME OF THE PETITIONER(S) : PUNJAB NATIONAL BANK
NAME OF THE RESPONDENT(S) : M.K.CABLES AND CONDUCTORS PVT. LTD.
UNDER SECTION : 22(3)(b)

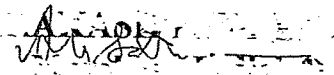
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
		MOBILE NUMBER	

M. L. Ganesan For FC



A. A. Srinivasan

For IBA



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[MA/972/2019 in IBA/257/IB/2019]

ORDER

On MA/972/2019 filed by the sole Financial Creditor (Punjab National Bank) based on the resolution passed with 100% voting rights for replacement of IRP namely Mr.R.Sankaran with Mr.Ramakrishnan Sadasivan (Regn No: IBBI/IPA-001/IP-P00108/2017-18/10215), Resolution Professional, this Bench hereby forwards the name of this Resolution Professional to IBBI for its confirmation within 7 days hereof.

Accordingly, the **Registry** is hereby directed to forthwith communicate this order to IBBI for confirmation.

List this application on **20.09.2019**.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr